OFFICE OF THE CHIEF JUDICIAL MAGISTRATE: CENTRAL DISTRICT: DELHI

ORDER

In partial modification of Duty Roster bearing No. 6110-6182/CJM/ Central/SS/DR/2025 dated 26-06-2025 for the month of July-2025, it is hereby ordered that following Ld. Judicial Magistrates, First Class, Central District, shal work as Duty Magistrate on the dates mentioned against their names. Rest of conditions shall remain unchanged.

SI No.	Name of Ld. JMFC	Day of Duty
1	Ms. Preeti, JMFC R/o H No. 465, Nehru Enclave, Allpur, Delhi. (In place of Dr. Raj Kumar Singh, JMFC)	12-07-2025
2	Dr. Raj Kumar Singh, JMFC R/o A-2/146-147, Second Floor, Sector-11, Rohini, Deihi-85 (In place of Ms. Preetl, JMFC)	14-07-2025
3	Ms. Payal Singal, JMFC R/o 1673, Neelkanth Apartments, Sector-13, Rohini, Delhi. (in place of Ms. Shaina Goyal, JMFC)	20-07-2025
1	Ms. Shaina Goyal, JMFC R/o A-7, Pushpanjali Enclave, Pitampura, Delhi (In place of Ms. Payal Singal, JMFC)	27-07-2025

Note:- The residential of Ms. Urvi Gupta, JMFC be read as F-150, Upper Ground Floor, Mansarover Garden, New Delhi and the residential address of Sh. Danveer-MFC be read as 202, Upper Ground Floor, Double Storey, New Rajinder Nagar, Delhi-60.

> (ABHISHEK KUMARY CHIEF JUDICIAL MAGISTRATE CENTRAL/DISTRICT, THE DELHI

> > 03-07-2025

No. 6449-6521/CJM/Central/SS/DR/2025

Copy forwarded for information to:-

The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. Principal District & Sessions Judge (HQs), Delhi.

The Ld. Principal District & Sessions Judge (HQs), Delhi. OI.

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The Ld. Principal District & Sessions Judge (HQs), Delhi.
The Ld Officer In-Charge, Pool Car, THC, Delhi.
The Ld. CJMs, all Districts, Delhi/ New Delhi.
The Ld. Secretary, DLSA, Central District, THC, Delhi.
The Ld. Administrative Civil Judge, Central District, Delhi
The Ld. ACJMs/JMs,1** Class, Central District, THC and Railway Courts, Delhi
The Ld. Principal Magistrates, JJB-I,il & III, Delhi/New Delhi.
The Director, Prosecution, THC, Delhi.
The Commissioner of Police and District Control and Mark District. 06. 06.

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The Director, Prosectation, The, Defin.

The Commissioner of Police and DCsP, North, Central and West District.

The 1 G (Prison), Tihar Jall, Delhl/ New Delhl.

The Secretaries, Bar Association, THC/PHC/KKD/Rohini/Dwarka & Saket Courts.

The Nazarat Branch/Filing Section, Central District, THC, Delhl.

The AD (I) Computer Branch Central District Delhl. 12, 13,

14. 15,

The Nazarat Branch/Hiling Section, Central District, THC, Delni.
The AO (J), Computer Branch, Central District, Delhi.
The Care Taking Branch, THC, Delhi.
The Superintendent Jall, New Delhi! Law Officer, Tihar Jail! Lock-Up Incharge, THC, Delhi.
For uploading on Central Web-site Committee though LAYER.
The Video Conferencing Room, THC, Delhi.
The Cash Branch, THC, Delhi.
The Dealing assistant (Leave). Judicial Branch and Admn. Branch/I.II & Jil., Qentral, THC, 16.

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21. The Dealing assistant (Leave), Judicial Branch and Admn. Branch/I,II &

The Guard File.

(ABHISHEK KUMAR)
CHIEF JUDICIAL MAGISTRATE
CENTRAL DISTRICT, THC, DELHI